IN THE CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH

Contempt Petition No. 105/2004

In

Original Application No.468/2002 Lucknow, this the day of 19th May 2005.

HON'BLE SHRI SHANKER RAJU, MEMBER (J) HON'BEL SHRI S.P. ARYA, MEMBER (A)

Satish Kumar, aged about 34 years, Son of Late Ram Bharosey, R/o 5, Jagdish Chandra Bose Marg, Lalbagh, Lucknow.

... Applicants.

By Advocate: Applicant Inperson.

Versus.

Sr. Brg. A. Agrwal, Chief Engineer, Army Hqrs., Lucknow Zone, Lucknow at 56 Chauraha, Karriappa Road, Lucknow.

... Respondents.

By Advocate: Shri Deepak Shukla for Shri Prashant Kumar.

ORDER (Oral)

MR. SHANKER RAJU, MEMBER (J)

Directions issued by us on 28.11.2003 are complied-with through an order passed by the respondents on 28.02.2005 whereby claim of the applicant for compassionate appointment has been considered. In this view of the matter nothing survives in the C.C.P. C.C.P. is dismissed accordingly. Notice discharged.

(S.P. ARYA) MEMBER (A) (SHANKER RAJU) MEMBER (J)